

ITEM NO.45

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 286/2023

RAM JAS RAWAT @ RAM YASH RAWAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divyesh Pratap Singh, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Harsh Pratap Shahi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar